

Office of the District Judge, Purba Medinipur.
(English Department)

Procedure Order No. 58

Dated, Tamluk, the 15th day of June, 2018.

The Complaint Committee for prevention of sexual harassment of women at work place in the Tamluk Sadar, is hereby reconstituted in the following manner :

- | Sl. No. | Name and designation of the Judicial Officers. | |
|---------|---|-------------------------|
| 1. | Mou Chatterjee,
Addl. District & Sessions Judge,
3 rd Court, Tamluk. | Chairperson, |
| 2. | Smt. Sayantani Choudhury,
Civil Judge (Jr. Div.)
3 rd Court, Tamluk | Member (Convenor) |
| 3. | Smt. Ranjita Bera Das
Stenographer Grade-III,
attached to the Chief Judicial Magistrate's
Establishment, Purba Medinipur.
(She will act as Stenographer of the Committee
as and when required) | Staff Member. |

This order is passed in supersession of all previous orders in respect of the constitution of the committee in the District for Prevention of Sexual Harassment of Women at Work place; and the reconstituted Committee will start functioning from the date of this order.

Inform all concerned.


Sd/-
District Judge,
Purba Medinipur.
15.06.2018.

Office of the District Judge, Purba Medinipur.
(Vernacular Department)

Memo No. 1858 (3)/XVII-1. dated 15.06.2018.

Copy forwarded for information and necessary action to :

1. The Addl. District & Sessions Judge, 3rd Court, Tamluk.
2. The Chief Judicial Magistrate, Purba Medinipur, for information with a request to inform the Stenographer concerned attached to his Establishment.
3. The Civil Judge (Jr. Div.), 3rd Court, Tamluk.


District Judge,
Purba Medinipur.
15.06.2018.

Office of the District Judge, Purba Medinipur.
(English Department)

Procedure Order No. 59

Dated, Tamruk, the 15th day of June, 2018.

The Complaint Committee for prevention of sexual harassment of women at work place in the Sub-Divisional Courts at Contai, is reconstituted in the following manner :

Sl. No.	Name and designation of the Judicial Officers.	
1.	Smt. Ali Biswas (Sarkar) Addl. District & Sessions Judge, Fast Track, 1 st Court, Contai. Chairperson,
2.	Smt. Saptamita Das, Civil Judge (Jr. Div.) 1 st Court, Contai Member,
3.	Smt. Soma Jana Stenographer Grade-III, attached to the Civil Judge (Jr. Div.) 1 st Addl. Court, Contai. (She will act as Stenographer of the Committee as and when required) Staff Member.

This order is passed in supersession of all previous orders in respect of the constitution of the committee in the Contai Sub-Divisional Courts for Prevention of Sexual Harassment of Women at Work place; and the reconstituted Committee will start functioning from the date of this order.

Inform all concerned.


District Judge,
Purba Medinipur.
15.06.2018.

Office of the District Judge, Purba Medinipur.
(Vernacular Department)

Memo No. 1859 (3)/XVII-1. dated 15.06.2018.

Copy forwarded for information and necessary action to :

1. The Addl. District & Sessions Judge, Fast Track, 1st Court, Contai.
2. The Civil Judge (Jr. Div.) 1st Court, Contai.
3. The Civil Judge (Jr. Div.) 1st Addl. Court, Contai for information with a request to inform the Stenographer concerned attached to her Establishment.


District Judge,
Purba Medinipur.
15.06.2018.

Office of the District Judge, Purba Medinipur.
(English Department)

Procedure Order No. 60

Dated, Tamruk, the 15th day of June, 2018.

The Complaint Committee for prevention of sexual harassment of women at work place in the Sub-Divisional Courts at Haldia, is reconstituted in the following manner :

Sl. No.	Name and designation of the Judicial Officers.	
1.	Smt. Arpita Ghosh, Civil Judge (Sr. Div.) Court, Haldia. Chairperson,
2.	Smt. Swati Maulik, Judicial Magistrate, Haldia. Member,
3.	Smt. Mamata Das Stenographer Grade-III, attached to the Establishment of Addl. Chief Judicial Magistrate, Haldia. (She will act as Stenographer of the Committee as and when required) Staff Member.

This order is passed in supersession of all previous orders in respect of the constitution of the committee in the Haldia Sub-Divisional Courts for Prevention of Sexual Harassment of Women at Work place; and the reconstituted Committee will start functioning from the date of this order.

Inform all concerned.



District Judge,
Purba Medinipur.
15.06.2018.

Office of the District Judge, Purba Medinipur.
(Vernacular Department)

Memo No. ~~1850~~ (3)/XVII-1. dated 15.06.2018.

Copy forwarded for information and necessary action to :

1. The Civil Judge (Sr. Div.) Court, Haldia.
2. The Addl. Chief Judicial Magistrate, Haldia, for information with a request to inform the Stenographer concerned attached to his Establishment.
3. The Judicial Magistrate, Haldia.


District Judge,
Purba Medinipur.
15.06.2018.